

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

CP(IB) No.1/7/HDB/2023
U/s 7 of IBC, 2016

IN THE MATTER OF:

M/s. Enact Technologies Pvt Ltd

...Financial Creditor

Vs

Sreeven Infocom Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Amir Bhavani for the Financial Creditor and Ld. Counsel Shri. Indrapruteek Naidu for the Corporate Debtor present.

Pleadings are completed. For arguments, list the matter on 03.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)